- (iii) 8 regional workshops have been conducted in Lucknow (North Region), Kolkata (East Region), Mumbai (West Region), Bengaluru (South Region) and Guwahati (North-Eastern Region).
- 8. District Reform Action Plan:- A comprehensive 218-point District Reform Plan has been prepared and shared with the State Governments with a request to implement the same in the districts. The Action Plan is spread across 8 areas: Starting a Business for Construction, Urban Local Body Services, Paying Taxes, Land Reform Enabler, Land Administration and Property Registration Enablers, Obtaining Approval, Miscellaneous and Grievance Redressal/ Paperless Courts and Law and Order.

Issues concerning e-commerce industry

- 56. DR. R. LAKSHMANAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government has fixed any date to put in place a holistic mechanism to find solution to cross-cutting issues facing the e-Commerce industry;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) and (b) A Standing Group of Secretaries (GoS) has already been constituted under the Chairmanship of the Secretary, Department for Promotion of Industry and Internal Trade, for ensuring inter-Ministerial/inter-departmental coordination on resolving cross cutting issues relating to e-Commerce. Further a draft National e-Commerce Policy has been drafted and placed in public domain. This Policy addresses broad areas of the e-Commerce ecosystem such as infrastructure development; e-commerce market places; regulatory issues; stimulating domestic digital economy and export promotion through e-Commerce.

(c) Does not arise.

Development of industrial corridors in Andhra Pradesh

- 57. SHRI T. G. VENKATESH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government is taking steps to speed up the establishment of Industrial Corridors in the State of Andhra Pradesh, if so, the details thereof;